

F.NO.56(10)/CESTAT/CASH/M.Q.EXP./2021-22  
Ministry of Finance  
CUSTOMS EXCISE AND SERVICE TAX  
APPELLATE TRIBUNAL  
West Block No-2, R.K.Puram, New Delhi-110066

Dated:-13/12/2022

To

The Under Secretary (IFU - III)  
Ministry of Finance,  
Deptt. Of Revenue,  
North Block, New Delhi.

Subject:- Monthly Expenditure Statement for the month of Nov -2022.

Sir,

I am to forward herewith the expenditure statement for the month of Nov-2022 (F.Y 2022-23) in respect of Customs Excise and Service Tax Appellate Tribunal, New Delhi, for your information and necessary action please.

Yours Faithfully,

Drawing and Disbursing officer  
CESTAT, New Delhi

Copy To:-

1. The Pay & Accounts Office, Min. of Finance, Deptt. of Revenue, New Delhi.
2. Computer Section for uploading website.
3. Office Copy.

Drawing and Disbursing officer  
CESTAT, New Delhi

Customs Excise & Service Tax Appellate Tribunal, New Delhi

Statement showing expenditure for the month of NOV--2022

Sr. No.	Sub Head	Sanctioned Grant	Proportinate Grant	Actural Expenditure From 1.11.22 to 30.11.22	Prograssive 30.11.2022	Variation between proportinate grant and actual expenditure		Remarks
						Saving	Excess	
1..	Salaries	170000000	127500000	13798199	123872986	3627014		
2..	Medical	3200000	2133333	733977	2231979		-98646	
3..	Travel Exp.	4500000	3000000	515544	2492294	507706		
4..	Office Exp.	49500000	33000000	2673393	35866767		-2866767	
5..	OTA	100000	66667	0	0	66667		
6..	R R & T	30590000	20393333	4364756	22760361		-2367028	
7..	Infor. Tec.	19000000	12666667	10765337	15740257		-3073590	
8..	Adv. Pub.	100000	66667	0	0	66667		
<b>TOTAL</b>		<b>276990000</b>	<b>198826667</b>	<b>32851206</b>	<b>202964644</b>	<b>4268053</b>	<b>-8406031</b>	

  
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